



Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K Srinagar/Jammu

Notification

Jammu, the 12th, February, 2018

SRO 06 .- In exercise of the powers conferred by sub-section (1) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby defines an area of land measuring 404 Kanals and 13 Marlas situated at village Jhullas, Tehsil Haveli, District Poonch as an area for carrying out, periodically Field Firing and Artillery Practice for a period of ten years. The details/particulars of the area/land are given in the Schedule below:-

SCHEDULE

Name of the Village	Khasra No.	Total Area (in Kanals and Marlas)
Jhullas, Tehsil Haveli, District Poonch	1058, 1066, 1066/1, 1067, 1068, 1069, 1070, 1070/1, 1071, 1072, 1073, 1074, 1075, 1076, 1077, 1078, 1079, 1080, 1135, 1143, 1215, 1215/1, 1217, 1219, 1220, 1221, 1222, 1223, 1303, 1305, 1306, 1307, 1308, 1309, 1132 Min and 1134.	404 Kanals and 13 Marlas

By Order of the Government of Jammu and Kashmir.

Sd/-
(R.K Goyal) IAS
Principal Secretary to Government,
Home Department

No. Home/CL-06/96

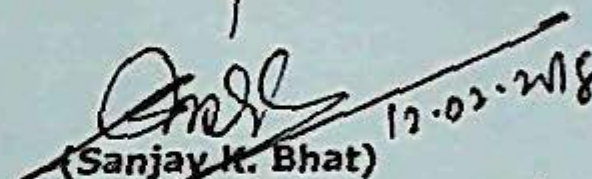
Dated: 12.02.2018

Copy to the:-

1. Director General of Police, J&K, Jammu.
2. Principal Secretary to Hon'ble Chief Minister.

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3. Divisional Commissioner, Jammu.
4. Commissioner/Secretary to Government, Revenue Department.
5. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
6. Principal Director Defence Estates, J&K, Northern Command, J&K Jammu.
7. Deputy Commissioner, Poonch for information of the inhabitants of the area.
8. Director Information, J&K.
9. General Manager, Government Press, Jammu/Srinagar.
10. Defence Estates Officer, Jammu
11. Private Secretary to Principal Secretary to the Government, Home Department.
12. Incharge Website Home Department/GAD.


(Sanjay K. Bhat) 12.02.2018
Deputy Secretary to Government,
Home Department
V. S. Bhat
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